

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-154-2020

Kashinath Jairam Shetye.

...Petitioner.

Versus

The GCZMA and Ors.

.... Respondents.

Mr. Nigel Da Costa Frias, Advocate for the Petitioners.

Ms. Maria Correia, Additional Government Advocate for the Respondents. No. 1 and 5.

Mr. Shivan Desai, Advocate for the Respondents No.3 and 4.

**Coram : M. S. SONAK &
M. S. JAWALKAR, JJ.**

Date : 14th September, 2020

P.C.

The learned Counsel for the parties point out the Order dated 07.09.2020 in LD-VC-CW-174-2020 and LD-VC-CW-175-2020. In view of the same, even this matter is not to be placed before the Bench of which one of us, (M.S.Sonak, J), is a party.

M. S. JAWALKAR, J.

M. S. SONAK, J.